

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 20
(IB)-710(PB)/2022

IN THE MATTER OF:

State Bank Of India

.... Petitioner

v.

Sh. Neeraj Singal

.... Respondent

Order U/s. 95 (1) of (IBC)

Order delivered on 08.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Not marked

For the Respondent : Not marked

ORDER

IA-310/2024

List on **30.04.2024** alongwith **(IB)-709(PB)/2022**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

08.04.2024
Lalit